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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/115/2016  
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another  
NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. GOWRI . V .  
For RAMANI & SHANKAR

PETITIONER

2. P.M. VATSALA  
A.K. MYLSAMY & ASSOCIATES

COUNSEL FOR RESPONDENTS  
1-3, 5-7

P.M. Vatsala

ORDER

Ms V Gowri, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R3, R5 to R7 present. Both the counsels stated that the compromise is at the final stage. Therefore, three weeks' time is required to report the finality of the compromise. Time granted at request. Put up on 21.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)  
Member (Judicial)

(K Anantha Padmanabha Swamy)  
Member (Judicial)